

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General (Camp) at Jammu)

Subject:- Nomination of Principal Magistrates, JJB and Judicial Officers holding the charge of Secretary, DLSA for participation in One Day State Level Consultation scheduled to be held on Saturday, August 03, 2024 at Winter Hall, SKICC, Srinagar.

ORDER

No: 1180 of 2024/RG

Dated: 31.07.2024

The Judicial Officers tabulated as under are hereby nominated to participate in the One Day State Level Consultation scheduled to be held on Saturday, August 03, 2024 from 09:00 AM onwards at Winter Hall, Sher-I-Kashmir International Convention Centre (SKICC), Srinagar:-

S. No.	Designation	Mode of participation of officers posted in Kashmir Province	Mode of participation of officers posted in Jammu Province.	Mode of participation of officers posted in UT of Ladakh.
1.	All Principal Magistrates, Juvenile Justice Board/Officers holding charge of JJBs .	(Physically)	(Virtually)	(Virtually)
2.	Judicial Officers holding the charge of Secretary, DLSA	02 (Baramulla and Kupwara) (Physically)	04 (Ramban, Reasi, Poonch and Rajouri) (Virtually)	(Virtually)

Note:- The officers who have to attend the programme physically, must ensure that they reach the venue on the scheduled date 08:45 AM for registration.

By Order.


(Shahzad Azeem)

Registrar General


Dated:- 31.07.2024

No:- 29806 - 66 /RG/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. / Mrs. Justice _____
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K Judicial Academy, Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu
8. Member Secretary, Juvenile Justice Committee, High Court of J&K and Ladakh;
9. All Principal District and Sessions Judges, UTs of J&K and Ladakh.
10. Joint Registrar Judicial/Protocol, High Court of J&K and Ladakh, Srinagar/Jammu.
.....for information.

11. Concerned Officers _____
.....for information and necessary compliance.
12. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the High Court.
13. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
14. Order book.


31.07.24.

Registrar General